COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 120 OF 2015 & IA NO. 193 OF 2015 & IA NO. 40 OF 2016
&
APPEAL NO. 123 OF 2015 & IA NO. 196 OF 2015

Dated: 22nd April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 120 OF 2015 &
IA NO. 193 OF 2015 & IA NO. 40 OF 2016

In the matter of :

Hubli Electricity Supply Co. Ltd & Anr. …. Appellant (s)
Versus
Green Infra Wind Power Generation Ltd. & Anr. .....Respondent (s)

APPEAL NO. 123 OF 2015 & IA NO. 196 OF 2015

Hubli Electricity Supply Co. Ltd & Anr. …. Appellant (s)
Versus
Fortune Five Hydel Projects Pvt. Ltd. & Anr. .....Respondent (s)

Counsel for the Appellant(s) : Mr. V. Srinivas Raghavan
Mr. Mohit Chadha
Mr. Ishwar Upneja
Ms. Pankhuri Bhardwaj
Ms. Trisha Ray Chaudhuri

Counsel for the Respondent(s) : Mr. Shridhar Prabhu
Mr. Anantha Narayana M.G. for R-1

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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